

PENDENCY / ARREARS IN THE STATE OF ...WEST BENGAL

FOR THE MONTH OF **January, 2021**

HIGH COURT

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Dakshin Dinajpur																					

SUBORDINATE COURTS

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Dakshin Dinajpur	6124	19587	25711	203	1057	1260	181	920	1101	6146	19724	25870	0.36% Increase	0.70% Increase	0.68% Increase	35	02	37	1607	635	2242

3(a) Whether any Statewide/Regional Conference held during the month

N.A

3(b) Number of Officers who participated in the said conference

3(c) Have any targets been fixed and indicated to the participant officers if so what are the targets?

4 What is the progress made on those targets district-wise

Arbinder

Dist. & Sess. Judge - m - ch.
Dakshin Dinajpur at Balurghat

08/02/21

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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Dist. Judge	269	216	485	63	119	182	66	130	196	266	205	471	--	--	--	01	00	01	15	17	32
ADJ, 1st Court	404	170	574	13	10	23	07	02	09	410	178	588	--	--	--	00	00	00	23	28	51
ADJ, 2nd Court	126	411	537	00	08	08	01	08	09	125	411	536	--	--	--	00	01	01	64	16	80
ADJ, 3rd Court	377	427	804	12	13	25	15	01	16	374	439	813	--	--	--	02	00	02	46	59	105
ADJ, Spl Court	270	800	1070	06	17	23	01	04	05	275	813	1088	--	--	--	00	00	00	20	316	336
ADJ, B/Pur.	532	620	1152	33	63	96	08	34	42	557	649	1206	--	--	--	00	00	00	11	179	190
ADJ, F.T. Court	381	65	446	11	06	17	17	03	20	375	68	443	--	--	--	00	01	01	19	10	29
C.J. (SD)	1011	46	1057	18	03	21	16	01	17	1013	48	1061	--	--	--	06	00	06	345	10	355
CJ. (J.D.), Blg.	1206	00	1206	23	00	23	37	00	37	1192	00	1192	--	--	--	22	00	22	562	00	562
C.J. (J.D.), B/Pur.	1548	00	1548	24	00	24	13	00	13	1559	00	1559	--	--	--	04	00	04	502	00	502
Total	6124	2755	8879	203	239	442	181	183	364	6146	2811	8957	00	00	00	35	02	37	1607	635	2242

Arbinder

Dist. & Sess. Judge - in-charge
Dakshin Dinajpur at Balurghat

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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
CJM, Blg.	00	2132	2132	00	248	248	00	214	214	00	2166	2166	--	--	--	00	11	11	00	863	863
ACJM, B/Pur.	00	3679	3679	00	183	183	00	133	133	00	3729	3729	--	--	--	00	03	03	00	1899	1899
J.M. Blg.	00	4650	4650	00	155	155	00	179	179	00	4626	4626	--	--	--	00	32	32	00	3283	3283
J.M., 2nd Blg.	00	2700	2700	00	87	87	00	97	97	00	2690	2690	--	--	--	00	29	29	00	1368	1368
J.M., B/Pur.	00	3671	3671	00	145	145	00	114	114	00	3702	3702	--	--	--	00	17	17	00	1904	1904
Crl. Total	00	16832	16832	00	818	818	00	737	737	00	16913	16913	--	--	--	00	92	92	00	9317	9317
Civil Total	6124	2755	8879	203	239	442	181	183	364	6146	2811	8957	00	00	00	35	02	37	1607	635	2242
Grand Total (Civil + Crl.)	6124	19587	25711	203	1057	1260	181	920	1101	6146	19724	25870	00	00	00	35	94	129	1607	9952	11559

Aniladeep

Dist. & Sess. Judge - in-charge
Dakshin Dinajpur at Balurghat

08/02/21